

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO -1419
ANSWERED ON – 11/02/2026

REHABILITATION UNDER THE SMILE SCHEME IN RAIGAD DISTRICT

1419. # SHRI DHAIRYASHIL MOHAN PATIL

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the number of individuals identified, rehabilitated and provided with sustainable livelihood support so far under the SMILE scheme in Raigad district of Maharashtra;
- (b) whether any shortcomings have been identified in the long-term rehabilitation, such as a return to begging, income instability, or a lack of permanent employment;
- (c) the institutional obstacles to the effective implementation of the scheme, such as the limited capacity of implementing agencies and a lack of departmental convergence; and
- (d) the outcome-based monitoring mechanisms implemented in Raigad to convert rehabilitation into sustainable social reintegration?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI B.L.VERMA)

(a) to (d) Raigad district of Maharashtra is not presently covered under SMILE-Beggary sub-scheme for implementation. Cities are selected for implementation under the scheme in a phased manner. As per the scheme guidelines, coverage is extended to cities/towns of historical, religious and tourist importance and selection is also based on proposals and recommendations received from the concerned State/UT Government.
